Affidavit to be Furnished by the candidate alongwith Nomination Paper

Before the Returning Officer

For election to BIHAR LEGISLATIVE ASSEMBLY, From-07 CHANPATIYA Constituency

I PRAKASH RAI, son of BIRENDER PRASAD RAI Aged-62 years, resident of SUPERIYA CINEMA ROAD, WARD No-35 P.S-P.O-BETTIAH, DISTRICT-WEST CHAMPARAN, PIN CODE-845438, a candidate at the above Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by- BHARTIYA JANTA PARTY/ am contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return : SL Names Permanent Account The financial year for Total income shown In No. Number (PAN) which the last Income-Income Tax Return (tax return has been filed in Rupees) Self ACVPR2294J 2015-2016 2606829.00 Spouse- (REETA RAI) N/A N/A N/A Dependent 1 N/A N/A N/A 4. Dependent 2 N/A N/A N/A 5. Dependent 3 N/A N/A N/A

(a) The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:

(b) Name of the court, Case No. and Date of order taking cognizance:

(c) Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):

Description

N/A

N/A

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a) The details of cases, Sections of the Act and description of the offence for which convicted:

(b) Name of the Court(s), Case No. and Date(s) of order(s):

N/A

(c) Punishment imposed:

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself,

my spouse and all dependents:

A. Details of movable assets:

Assets in joint name indicating the extent of joint ownership will also have to be given

- In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
- Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
- 4. Dependent', here means a person, substantially dependent on the income of the candidate.
- 5. Details including amount is to be given separately in respect of each investment)

S. Description Self		Self	Spouse -REETA RAI	Depen-	Depen 2	Depen
(i)	Cash in hand	Rs. 319707.00	N/A	N/A	N/A	N/A
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	630010100001212 Rs.109292.00 (ii) AXIS Bank BTH A/C No-630010100005364 Rs. 100227.75		N/A	N/A	N/A
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	(ii) Shares Rs. 734645.00 (iii) AXIS Equiti found Rs. 150000.00 (iii) Globle cap Mkt.Ltd. Rs. 25000.00 (iv) Mutual found (2010-11 to 2014-15) Rs. 270000.00 (v) Stock in Trade -Rs. 105430.00	N/A	N/A	N/A	N/A
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	Rs. 100000.00	N/A	N/A	N/A	N/A
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	A STATE OF THE STA	N/A	N/A	N/A	N/A
(vi)	Motor Vehicles/Aircrafts/ Yachts /Ships (details of Make, Registration No. etc, Year of Purchase and amount)	(i) Car- SX4 BR-01BJ1866 Make Year- 2013 Rs. 866748.00 (ii) Scorpio Reg No-BR22 P6798 Make Year-2014 Rs.1129692.00	N/A	N/A	N/A	N/A

ix)	Gross Total value	7118030.75	6156885.00			
(viii)	Claims/interest For (2)	(1)राइफल –2 अदद अनुमानित मूल्य– रू० 150000.00 (2) DBDL दोनाली अनुमानित मूल्य–100000.00	N/A	N/A	N/A	N/A
	Jewelry, bullion and valuable thing (give details of weight and value)	पैतृक स्वर्ण आभूषण लगभग 2 किलों रू 5200000.00 वर्तन एवं आभूषण चौदी 20 किलों रू 7,60,000.00 कुल योग—59,60,000.00		N/A	N/A	N/A

B. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated

2. Each land or building or apartment should be mentioned separately in this format.)

	Description	Self	Spouse	Depen1	Depen2	Depen3		
)	Agricultural Land Location(s) Survey number(s)	पैतृक सम्पति स्थान-गोखुला मधुरा प्रखण्ड-नरकटियागंज स्वय सम्पति स्थान-गोखुला मधुरा भरकटियागंज स्वय सम्पति का स्थान -स्वर्शीह प्रखण्ड-बेतिया स्वय सम्पति-बेतिया डीह प्रखण्ड-चनपटिया	N/A	N/A	N/A	N/A		
	Area (Total measurement in acres)	पैतृक (गोखुला-मधुरा) रकवा- 33.96 एकड टोटल वर्तमान बाजार मत्य-मी० 3,69,46,000.00 स्यंय सम्पत्ति (गोखुला- मधुरा) रकवा-0.95 एकड वर्तमान बाजार मूल्य मी० 10,41,555/-	-			N/A N/A		
		स्वंध सम्पत्ति (रूपडीह) रकवा— 8.88 एकड़ वर्तमान बाजार मूल्य मी० 44.58,000/— स्वंध सम्पत्ति (बेतिया डीह) रकवा— 4.48 एकड वर्रामान बाजार मूल्य मी० 1,20,00,000/—	N/A	N/A	N/A	N/A		
	Whether inherited property (Yes or NO)	Yes	N/A	N/A	N/A	N/A		
	Date of purchase in case of self acquired property	(गोसुला-मधुर) 0-13-01 घूर तारीथ-08 01.07 (रूपडीह-बेतिया) 1-2-11 घूर तारीख-23 06.08, 0-19-17 घूर तारीख-23 06.08, 0-5-00 घूर तार-16.07.08, 2-4-02 घूर तार-31 03.11 (बेतिया-हीड) 0-9-05 घूर तार-07.01.08, 0-13-10 घूर तार-29.03.08, 0-7-10 घूर तार-23 03.11, 0-1-00 घूर तार-11.04, 09, 1-10-00 घूर तार-28.03.	N/A	N/A	N/A	N/A		
4	Cost of Land (in case of purchase)at the time of purchase	Rs 64,97,000.00	N/A	N/A	N/A	N/A		
E	Any Investment on the land by way of development, construction etc.	N/A	N/A	N/A	N/A	N/A		
1	Approximate Current market value	Rs 5,44,45,555/-	N/A	N/A	N/A	N/A		

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ii)	Non-Agricultural Land Location(s) Survey number(s)	प्रिया सिनेमा रोड़ बेतिया खाता नंo-59,12 , खेसरा नंo-98,99	N/A	N/A	N/A	N/A	
	Area (Total measurement in sq. ft.)	प्रिया सिनेमा रोड 4890 sft	N/A	N/A	N/A	N/A	
	Whether inherited property (Yes or NO)	N/A	N/A	N/A	N/A	N/A	
	Date of purchase in case of self acquired property	प्रिया सिनेमा रोड 0—1—10 धूर ता०—03.05.82	N/A	N/A	N/A	N/A	
	Cost of Land (in case of purchase) at the time of purchase	Rs. 20,000/-	N/A	N/A	N/A	N/A	
	Any Investment on the land by way of development, construction etc.	Yes	N/A	N/A	N/A	N/A	
	Approximate Current market value	Rs. 66,00,000/-	N/A	N/A	N/A	7-1	
ii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	बानुछापर सुप्रिया रोड, खाता नं०-03,162,5,19 खेसरा नं०- 111/1/5, 112,113 ,1689 /1/3, 112/8	N/A	N/A	N/A		
		Total:- 8629 sft					
	Built up Area (Total measurement in sq. ft.)	16463 sft	N/A	N/A	N/A	N/A	
	Whether inherited property (Yes or NO)	Yes	N/A	N/A	N/A	N/A	
	Date of purchase in case of self acquired property	बानुछापर सुप्रिया रोड 0-5-1 धूर ता० 29.03.07	N/A	N/A	N/A	N/A	
	Cost of property (in case of purchase) at the time of purchase	Rs. 56,000/-	N/A	N/A	N/A	N/A	
	Any Investment on the property by way of development, construction etc.	Rs. 1,90,00,000/-	N/A	N/A	N/A	N/A	
	Approximate Current market value	Rs. 80,64,000	N/A	N/A	N/A	N/A	

iv)	Residential Buildings (including	। उज्जैन टोला मकान, खाता									
	apartments,) -Location(s)	नं0-21, खेसरा नं0-178/2/2	2								
	- Survey number(s)	2 पटना पलैट (HIG) ककडबाग भुतनाथ रोड	N/A	N/A	N/A	N/A					
		3 पलैट लखनउ (LRDA) गोमतीनगर	Gasta e	10 man	Silverine and the silverine an	(Strain of					
	The second secon	4 गोंखुला—मथुरा मकान नरकटियागंज									
	Area (Total measurement in sq. ft.)	1. ਚਲਕੈਜ ਟੀਲਾ 1564 sft									
		2. ਚਹਯੀਜ ਟੀला 1700 sft 3–ਧਟਜਾ ਸਕੈਂਟ 1850 sft									
		4—लखनउ 1550 sft	N/A	N/A	N/A	N/A					
		5गोखुलामधुरा 2000 sft									
	Built up Area (Total measurement in	1. ਚਹਜੈਸ ਟੀਜ਼ਾ–2600 sft									
	sq. ft.)	2-पटना प्लैट 1850 sft		NUA							
		4-गोखुला-मथुरा 2000 sft	N/A	N/A	N/A	N/A					
	Whether inherited property (Yes or NO)	Yes	N/A	N/A	N/A	N/A					
	Date of purchase in case of self	1-उज्जैन टोला 0-1-3 धूर ता०									
	acquired property	01.09.2000, 2. उज्जैन टोला 0-1-5 धूर ता०									
	- 7	11.11.06, 3. ਪਟਜਾ ਪਲੰਟ ਗਾ 11.05.15,	N/A	N/A	N/A	N/A					
		4. लखनउ फ्लैट ताo 22.12.11									
	Cost of property (in case of purchase) at the time of purchase	मों० 45,41,159/-	N/A	N/A	N/A	N/A N/A					
	Any Investment on the land by way					-					
	of development, construction etc.	मों० 60,00,000/-	N/A	N/A	N/A	N/A					
	Approximate Current market value	मो०- 1,37,91,000/-,	N/A	N/A	N/A	N/A					
v)	Others (such as interest in property)	N/A	N/A	N/A	N/A	N/A					
vi)	Total of Current Market Value of (i) to (v) above	मों० 8,29,00,555/-	N/A	N/A	N/A	N/A					

give herein below the details of liabilities/ dues to public financial institutions and government :.vote: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Depen1	Depen2	Depen3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	SBI Santi Nagar Bettiah Rs.8600000.00	N/A	N/A	N/A	N/A
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	N/A	N/A	N/A	N/A	N/A
	Any other liability	N/A	N/A	N/A	N/A	N/A
	Grand total of liabilities	N/A	N/A	N/A	N/A	N/A
(ii)	Government Dues: Dues to departments dealing with government accommodation	N/A	N/A	N/A	N/A	N/A
	Dues to departments dealing with supply of water	N/A	N/A	N/A	N/A	N/A
	Dues to departments dealing with supply of electricity	N/A	N/A	N/A	N/A	N/A
	Dues to departments dealing with supply of telephones/mobiles	N/A	N/A	N/A	N/A	N/A
	Dues to departments dealing with government transport (including aircrafts and helicopters)	N/A	N/A	N/A	N/A	N/A
	Income Tax Dues	N/A	N/A	N/A	N/A	N/A
	Wealth Tax Dues	N/A	N/A	N/A	N/A	N/A
	Service Tax Dues	N/A	N/A	N/A	N/A	N/A
	Municipal /Property Tax Dues	N/A	N/A	N/A	N/A	N/A
	Sales Tax Dues	N/A	N/A	N/A	N/A	N/A
	Any other dues	N/A	N/A	N/A	N/A	N/A
	Grand total of all Govt. dues	Rs.8600000.00	N/A	N/A	N/A	N/A

- (7) Details of profession or occupation:
- a. Self-Agriculture and rental
- b. Spouse -N/A
- (8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)

(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate				Sh	ri -Prakash Rai			
	. Full postal address				SUPERIYA CINEMA ROAD, WARD No-35 P.S-P.O- BETTIAH, DISTRICT-WEST CHAMPARAN, PIN CODE 845438 (Bihar)				
3.	Number and Name of the constituency and state				07-	Chanpatiya	5 0 -		
4.	Name of the Political party which set up the candidate (otherwise write 'Independent')				ВН	IARTIYA JANTA	A PARTY		
5.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26) (b) Total number of Pending cases where the court (s) have taken cognizance				N//	1			
					N/A	1			
5.	PAN	Year for which last Income Tax Return filed Total Income						al Income Shown	
	(a) (Candidate-ACVPR2294J				2015-20	16	Rs. 2606826.	
	(b) S	b) Spouse: c) Dependents			N/A		N/A N/A		
	(c) I				N/A				
,	Deta	ails of Assets and Liabilitie	s in rupees						
		Description	Self	Spous	e	Dependent-I	Dependent	-11	Dependent-III
A		Moveable Asset (Total value)	Rs.6656638.62	N/	A	N/A	N/A		N/A
3		Immovable Asset	N/A	N/	A	N/A	N/A		N/A
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	Rs.4617159.00	N//	A	N/A	N/A		N/A
	(ii)	Approximate Current Market Price of Asset (Total Value)	Rs. 25000000/- Rs. 45954555/- Rs.36946000/- Total:- Rs. 82900555/-	N//	A	N/A	N/A		N/A
		Liabilities							
		(i) Government dues (Total)	N/A	N//	٨	N/A	N/A		N/A
		(ii) Loans from Bank, Financial Institutions and others (Total)	Rs. 8600000,00	N//	٨	N/A	N/A		N/A

8.	Highest educational qualification: Matric Passing Year-March 1970	
	(Give details of School / University education with full form of the certificate/ diploma/ degree course) the School /College/ University and the year in which the course was completed.)	(Name of

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
- (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

DEPONENT 28/11/2016

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

- 2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
- All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
- 4. The affidavit should be either typed or written legibly and neatly.